

**CENTRAL ADMINISTRATIVE TRIBUNAL,
JODHPUR BENCH, JODHPUR**

ORIGINAL APPLICATION NO. 233/2008

DATE OF ORDER: 26.03.2009

**HON'BLE MR. JUSTICE M. RAMACHANDRAN, VICE CHAIRMAN
HON'BLE DR. R.C. PANDA, ADMINISTRATIVE MEMBER**

C.L. Aseri S/o Shri Sohan Lal, aged 53 years, B/S-II, in the office of Garrison Engineer, Engineer Park, MES, Jodhpur, R/o 53/H-95, UIT Quarters, Pratap Nagar, Jodhpur.

...Applicant.

Mr. Vijay Mehta, counsel for the applicant.

VERSUS

1. Union of India, through the Secretary, Ministry of Defence, Raksha Bhawan, New Delhi.
2. Chief Engineer, Southern Command, Pune-411 001.
3. Garrison Engineer, Engineer Park, MES, Jodhpur.

...Respondents.

Smt. K. Parveen, counsel for the respondents.

**ORDER
(PER HON'BLE MR. JUSTICE M. RAMACHANDRAN, V.C.)**

In view of the Headquarters, Chief Engineer Southern Command, Pune, letter dated 07.02.2009, a copy of which is made available by the learned counsel for the respondents, which is taken on record, the Original Application is closed as having become infructuous.

Agarwal
(DR. R.C. PANDA)
ADMINISTRATIVE MEMBER

DR. Ramachandran
(JUSTICE M. RAMACHANDRAN)
VICE CHAIRMAN

dk

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Kanser
13-4-09

Part II and III destroyed
in my presence on 07/07/2015
under the supervision of
section officer () as per
order dated 07/07/2015

Section officer (Record)

R. Gopinath
MCA 2014